

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MAY 2025**

Sl. No.	Nature	Opening balance as on 01.05.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposed during the Month	Total Disposal	Total Pendency 31.05.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	35	0			0				0	35	
2	WA	168	68			68			29	29	207	
3	WPC	9946	504	12	2	518	8		514	522	9942	32
4	WPL	1071	11			11	3		12	15	1067	10
5	WPS	16015	957	8		965	10		494	504	16476	92
6	WPT	737	8	1		9			3	3	743	
7	WPCR	109	37	1		38	1		39	40	107	
8	WPPIL	138	4			4			4	4	138	
9	WP 227	1664	62	2		64	4		89	93	1635	18
10	WPHC	0	3			3			2	2	1	
A	TOTAL (1 to 10)	29883	1654	24	2	1680	26	0	1186	1212	30351	152
1	FA	2967	22	4		26	2		11	13	2980	5
2	FAM	234	0	1		1			4	4	231	4
3	FA(MAT)	849	38	3		41	1		6	7	883	
4	SA	6577	55	4		59	5		23	28	6608	11
5	MA	442	11		1	12			7	7	447	3
2	MAC	10445	163	2		165	8		136	144	10466	86
7	CR	201	15	1		16	1		15	16	201	1
8	MCC	465	96		1	97	1		50	51	511	
9	COMP APPEAL	1	0			0				0	1	
10	COMP PET	11	0			0				0	11	
11	EP	12	0			0				0	12	
12	TPC	62	15			15			8	8	69	
13	CONT	970	140	1		141	1		29	30	1081	
14	ITA	0	0			0				0	0	
15	ARBA	279	2			2			1	1	280	
16	ARBAP	12	0			0				0	12	
17	ARBR	29	0	1		1			4	4	26	
18	TAXC	341	28	8		36	16		24	40	337	2
19	REVP	157	27			27	1		12	13	171	
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	24054	612	25	2	639	36	0	330	366	24327	112
TOTAL (A+B)		53937	2266	49	4	2319	62	0	1516	1578	54678	264
MAIN CRIMINAL CASES												
1	CRREF	1	0			0				0	1	
2	CRA	13793	160	1		161	3		134	137	13817	66
3	CRR	5524	111	2		113	2		56	58	5579	10
4	MCRC	495	820			820	2		585	587	728	
5	MCRCA u/s 482 B.N.S.S.	41	166		5	171			161	161	51	
6	CONTR	2	1			1				0	3	
7	CRMP	3917	248	2	1	251	4		157	161	4007	2
8	TPCR	4	3			3			1	1	6	
9	ACQA	3782	27	2		29	2		56	58	3753	29
C	TOTAL (1 to 9)	27559	1536	7	6	1549	13	0	1150	1163	27945	107
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		81496	3802	56	10	3868	75	0	2666	2741	82623	371
PENDENCY INCREASE/DECREASE		81496	INCREASE (+1127)								82623	

Over 5 Years Pendency as on 01.05.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.05.2025	Over 5 Years Decrease Pendency during the month
28538	26	371	28193	-345

(KHILAWAN RAM RIGRI)
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